

(a) the year-wise details of amount of funds allocated and released to Bihar under National Social Assistance Programme during the last three financial years; and

(b) whether the State Government has spent the total amount released to them or there is unspent amount along with year-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MANIKRAO HODLYA GAVIT): (a) and (b) The details of amount of funds allocated, released, expenditure reported and unspent balances lying with the State of Bihar under National Social Assistance Programme during the last three years are as under:

(Rupees in lakh)

Year	Allocation	Release	Total Expenditure Reported	Unspent Balance
2010-11	56002.00	56022.00	68092.76	-12090.76
2011-12	97147.75	97147.75	75185.79	21961.96
2012-13	101216.67	101216.67	64799.29	36417.38

Budget for upliftment of SCs and OBCs

755. DR. GYAN PRAKASH PILANIA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the statistics regarding total population and percentage of SCs/OBCs;

(b) the total budget and the percentage thereof being spent by the Ministry for upliftment of SCs/OBCs;

(c) whether the above allocation is fair/rational; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MANIKRAO HODLYA GAVIT): (a) As informed by the Office of Registrar General and Census Commissioner of India, the total population of India as per 2011 Census, is 1,21,05,69,573 and the Scheduled Caste (SC) population is

20,13,78,086, which constitutes 16.6% of the total population of the country. The enumeration of castes including Other Backward Classes (OBCs) and Backward Classes (BCs) other than SCs and STs has not been done in any of the decadal Censuses since 1951 Census.

(b) The approved Budgetary allocation for the Department of Social Justice and Empowerment for the Twelfth Five Year Plan is Rs. 29,400.00 crore, out of which the budgetary allocation for the schemes meant for the development of SCs and OBCs is Rs. 21,306.00 crore and Rs. 6,174.00 crore respectively, which constitutes 72.5% and 21% of the total allocations, respectively.

(c) and (d) The budget allocation for the development of Scheduled Castes is as per the Scheduled Castes Sub Plan (SCSP) guidelines issued by the Planning Commission. However, Department of Social Justice and Empowerment has sought higher allocation from Ministry of Finance and Planning Commission for implementation of various schemes for educational and economic empowerment of OBCs.

Assistance by NBCFDC to backward class people in Rajasthan

756. DR. GYAN PRAKASH PILANIA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the State-wise population and percentage of OBCs;
- (b) the year-wise and scheme-wise details of assistance extended by National Backward Classes Finance and Development Corporation (NBCFDC) to the backward class people in the State of Rajasthan under various schemes during the last three years;
- (c) the year-wise, scheme-wise and State-wise details of comparative figures relating to other States during the same period; and
- (d) the details of new proposals submitted by Rajasthan Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI PORIKA BALRAM NAIK): (a) The Office of Registrar General